

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 8

CP (IB) No. 37/Chd/Pb/2022

Under Section 9, IBC 2016

In the matter of:-

Mulakh Raj Rajinder Kumar

.....Petitioner/Operational Creditor

Vs.

Malwa Industries Ltd.

....Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 13.12.2023.

Sd/-
Court Officer

November 03, 2023
VN